

High Court of Sikkim

Record of proceedings

Court No.2

Crl. A. No.09 of 2023

Tashi Bhutia

Appellant

VERSUS

State of Sikkim

Respondent

Date : **24-04-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Appellant Mr. D. K. Siwakoti, Advocate (Legal Aid Counsel).

For Respondent Mr. Yadev Sharma, Additional Public Prosecutor.

ORDER

Rai, J.

I.A. No.02 of 2024 is an application filed by the Learned Legal Aid Counsel for the Appellant annexing therewith a copy of the Death Certificate of the Appellant dated 21-09-2023.

Learned Counsel for the State-Respondent submits that he has been served a copy of the application along with the Death Certificate of the Appellant.

In the circumstances, the Appeal abates against the Appellant.

Criminal Appeal stands disposed of accordingly.

Judge
24-04-2024

Judge
24-04-2024